

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:592
ANSWERED ON:09.12.2013
FDI IN DEFENCE PRODUCTION
Acharia Shri Basudeb

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is contemplating to allow foreign direct investment beyond 26 percent in defence production; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) & (b): FDI up to 26% is permissible in the defence sector, subject to licensing. However, wherever FDI beyond 26% is likely to result in access to modern and state-of-the-art technology into the country, decisions can be taken to allow higher FDI on a case-to-case basis, with the approval of the Cabinet Committee on Security.